

HIGH COURT OF CHHATTISGARH : BILASPUR

::NOTIFICATION::

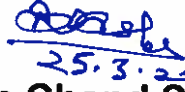
No. 3378/S & A Cell/2019

Bilaspur, Dated :25/03/2019

In exercise of powers conferred by sub rule (2) of rule 5 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 (as amended time to time) and in view of the directions of Hon'ble the Supreme Court in its order dated 04/01/2017 passed in C.A.1867/2006 (Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors.), the High Court of Chhattisgarh notifies the vacancies in respect of Senior Civil Judge as under :-

a)	Promotion in accordance with sub rule 2 of Rule 5 of Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006	69 posts
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BY ORDER OF HON'BLE HIGH COURT


25.3.2019
(Neelam Chand Sankhla)
Registrar General

Endt. No.3379/S&A Cell/2019

Bilaspur, Dated :25/03/2019

Copy forwarded to :-

1. The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan, Amenities Block, Naya Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.
2. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atla Nagar, Raipur (C.G.) for information.

Sd/-
(Neelam Chand Sankhla)
Registrar General